

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Cr1) No(s).996/2006

STATE, CBI

Petitioner(s)

VERSUS

SASHI BALASUBRAMNIAN & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing c/c of the impugned Judgment

Date: 03/08/2006 This Petition was called on for hearing today.

For Petitioner(s) Ms. Sudha Pal, Adv.

Mr. P. Parmeswaran,Adv.

For Respondent(s)

Mr. T.Raja,Adv.

UPON hearing counsel the Court made the following

O R D E R

File and Office Report not received.

List again on 10.8.2006 with Office Report and File.

(B. Sudheendra Kumar)

Registrar

